

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-VI

Item No. 604
Appeal-191/252/ND/2023

IN THE MATTER OF:
Mr. Niranjn Choudhary

...APPELLANT

Vs

ROC

...RESPONDENT

Section
U/s 252

Order delivered on 18.04.2024
Hybrid Hearing (PHYSICAL & VC)

Coram:
SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)
SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Appellant :
For the RoC :Adv. Jyoti Khurana.
For the IT Department :

ORDER

Ld. Counsel on behalf of the Appellant is present. Proxy Counsel on behalf of RoC is present. Report of the RoC is now reflected on the e-portal. None appeared on behalf of the IT Department. List the matter on **30.05.2024.**

Sd/-
(Rahul Bhatnagar)
Member (T)

Sd/-
(Mahendra Khandelwal)
Member (J)